

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**F. A. No. 147 of 2015**

.....

M/s Shapporji Pallonji & Co. Ltd., a Limited Company  
through Shri Mrityunjay Roy ..... ....Appellant

Vrs.

M/s P. K. Bhadra & Co., registered partnership firm  
carrying on partnership business with its office at 142,  
Ambagan Road, Sakchi, Jamshedpur and Ors. ....Respondents

**CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR**

For the Appellant : Mr. Rahul Kr. Gupta, Adv.

For the Respondents :

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The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

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09/10.09.2021 Issue fresh notices upon the respondents at their present and correct address under registered cover with A/D as well as ordinary process for which requisites etc. must be filed within three weeks.

**(Rajesh Kumar, J.)**

Kamlesh/